

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/09/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the 4th January, 2022.

Sub:- **Casual leave.**

Ref:- MACT No.3(8)/1145 dated 27.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.12.2021 and 31.12.2021 along with station leave permission from the morning of 30.12.2021 till the morning of 03.01.2022**, as prayed for.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/ 10 /A, dated , 04-01-2022

Copy to

1. ✓ The Project Manager, Gauhati High Court.


04/1/22
JT.REGISTRAR (VIGILANCE)
